

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No.298 of 2015

Dated: 24th May, 2017

In the matter of:

EMCO Energy Ltd. ... Appellant(s)
(Now known as GMR Warora Energy Ltd.)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16.08.2017.**

Court Master

HKS